



കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART I

Notifications and Orders issued by the Government

**General Administration Department
General Administration
(Special C)**

NOTIFICATION

No. Spl-C2/316/2018/GAD.

Thiruvananthapuram, 1st September 2018.

The Hon'ble Mr. Justice P. D. Rajan, Judge, High Court of Kerala who has been granted leave on full allowances on 27-6-2018 under Section 5 (2) of the High Court Judges (Salaries & Conditions of Service) Act, 1954 as per Notification issued under G. O. (Rt.) No. 5711/2018/GAD dated 1-9-2018 has assumed charge and rejoined duty on the forenoon of 28-6-2018.

By order of the Governor,

M. C. VALSALAKUMARAN,
Additional Secretary to Government.

Gaz. No. 39/2018/DTP (Part I).

Labour and Skills Department

Labour and Skills (A)

ORDERS

(1)

G.O. (Rt.) No. 1033/2018/LBR.

Thiruvananthapuram, 29th August 2018.

Whereas, the Government are of opinion that an industrial dispute exists between Sri Ibrahim Haji, N. K., Managing Director, Hill View Building, Medical College P. O., Kozhikode-673 008 (Naduvilkandi, Kurinjyaliyode P. O., Vadakara) and the workman of the above referred establishment Sri C. Sreekumar, Chilangadu House, Kodal Nadakkavu, Kunjamoola, Pantheerankavu P. O., Kozhikode-673 019 in respect of matters mentioned in the annexure to this order;